

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.118  
CP(CAA) 72 of 2020 in  
CA(CAA) 51 of 2020

**Proceedings under Section 230-232 of the**  
**Companies Act**

**IN THE MATTER OF:**

Sijcon Design & Eng Pvt Ltd

.....Applicant

**Order delivered on ...05/09/2022**

**Coram:**

Dr.Madan B. Gosavi, Hon'ble Member(J)  
Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicant :Mr. Pavan S Godiawala, Advocate  
For the Income Tax :Ms. Pankti Shah, Adv.

**ORDER**

Learned counsel for the Applicant submitted that matter relating to Transferor Company is still pending before the Mumbai Bench, NCLT, hence he is seeking some time.

Matter stands adjourned to 01.11.2022.

-SD-

**KAUSHALENDRA KUMAR SINGH**  
**MEMBER (TECHNICAL)**

-SD-

**DR. MADAN B. GOSAVI**  
**MEMBER (JUDICIAL)**